

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).10293/2006

(From the judgement and order dated 02/05/2006 in AN No. 871/2005
in NM No. 120/2005 in PN No.561/2005 of The HIGH COURT OF BOMBAY)

ANIB ANTHONY D'MONTE

Petitioner(s)

VERSUS

YASMEEN FAKIR MOHD. SHAIKH & ORS.

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment
and prayer for interim relief and office report)

Date: 26/06/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE ALTAMAS KABIR

(VACATION BENCH)

For Petitioner(s)

Mr. M.N. Rao, Sr. Adv.

Mr. P.N. Gupta, Adv.

Mr. D.A. Joseph, Adv.

Mr. Ambrish Kumar, Adv.

For Respondent(s)

Mr. Prabhjit Jauhar, Adv.

Mr. Haresh Mehta, Adv.

Mr. S.S. Jauhar, Adv.

UPON hearing counsel the Court made the following

O R D E R

1 documents is Adjoined to 30.6.2006. Permission to file additiona
granted.

rora) (A.D. Sharma) (Phoolan Wati A
r Court Master Court Maste